

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 861 of 2021	Swan Energy Ltd. Vs. Jindal Steel and Power Ltd. & Anr.	Amir Arsiwala	Sumit Attri-R1 Rajesh Srivastava-R2

**02:00 PM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.  <b>With</b>	Sujeet Kumar	Liz Mathew Ketan Gaur
3.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3

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